## भारत और हंगेरी के बीच समझौता 835. श्री राजनारायण:

श्री भूपेन्द्र नारायण मंडल : श्री वी० बी० स्वामीनायन् : श्री श्रीनिवास गणेश सरदेसाई :

क्या <mark>वाणिज्य मं</mark>त्री थह बताने की कृप<sub>ा</sub> करेंगेकि:

- (क) क्या भारत और हंगेरी के बीच हाल ही में कुछ परियोजनाओं के बारे में समझौता हुआ है;
- (ख) यदि हाँ, तो उसका ब्योरा क्या है ; और
- (ग) ऐसी परिस्थितियों के संबंध में भारत और हंगेरी के बीच अब तक कितने समझौते हुए हैं ?

# [Agreement between India and Hungary

835. SHRI RAJNARAIN:
SHRI B. N. MANDAL:
SHRI V. V. SWAMINATHAN:
SHRI S. G. SARDESAI:

Will the Minister of COMMERCE be pleased to state:

- (a) whether any agreement has recently been concluded between India and Hungary about certain projects;
  - (b) if so, the details thereof; and
- (c) the number of agreements so far entered into between India and Hungary about such projects?]

वाणिज्य मंत्रालय में उपमंत्री (श्री विश्वनाथ प्रताप सिंह): (क) से (ग) आर्थिक, वैज्ञानिक तथा तकनीकी सहयोग सम्बन्धी भारत हंगेरी संयुक्त आयोग की पहली बैठक में, जो 28 अक्तुबर से 2 नवम्बर, 1974 तक नई दिल्ली में हुई, दूर संचार तथा इलेक्ट्रानिक्स, विशान तथा प्रौद्योगिकी, कृषि, रसायन तथा भेषज, वक्यूम तकनोक आदि के क्षेत्रों में भारत तथा हंगेरी के बीच सहयोग के सम्बन्ध में प्रेस्थापनों पर विचार-विमर्श किया गया। किसी विशिष्ट परियोजना पर अभी तक अन्तिम विनिश्चय नहीं लिया गया है।

t [THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) to (c) At the first meeting of the Indo-Hungarian Joint Commission for Economic, Scientific and Technical Cooperation held in New Delhi from 28th October to 2nd November, 1974, proposals for cooperation between India and Hungary in the fields of telecommunications and electronics, science and technology, agriculture, chemicals and pharmaceuticals, vacuum techniques etc. were considered. No final decision has yet been taken on any specific project so far.]

### चौनी के सम्बन्ध में भारत अरब सौदा

836. श्री राजनारायण : क्या वाणिज्य मंत्री यह बताने की कुपा करेंगे कि :

- (क) भारत अरब सौंदे के अंतर्गत कितनी चीनी का निर्यात किया जाना था;
- (ख) इस निर्यात से कितनी धनराणि प्राप्त हुई;
- (ग) क्या यह सच है कि भारत को इस सौदे में भारो नुकक्षान उठाना पड़ा; और
  - (घ) यदि हां, तो कितना।

#### t[Indo-Afib deal on sugar

836. SHRI RAJNARAIN: Will the Minister of COMMERCE be pleased to

- (a) the quantum of sugar which was to be exported under Indo-Arab deal;
- (b) the amount of money earned by this export;

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(d) if so, what is the amount of loss suffered?

याणिक्य संजातन में उनमंत्री (श्री विश्वनाथ प्रताप सिंह): (क) तथा (ख) ऐसा कोई भारत-अरब सौदा नहीं है, जिसके अन्तर्गत चीनी का निर्यात किया जाता है। तथापि, करतार को लगभग 1 करोड़ ६० मूल्य की 1500 में ०टन चीनी का निर्यात किया गया है।

- (ग) जी नहीं।
- (घ) प्रश्न नहीं उठता ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b) There is no Indo-Arab deal under which exports of sugar are effected. However, exports have been made to Qatar of a quantity of 1500 M.T. valued at around Rs. 1 crore.

- (c) No, Sir.
- (d) Does not arise.]

#### Leather export to West Europe

837. SHRI SARDAR AMJAD ALI:

SHRI HARSH DEO MALAVIYA: SHRIN.R. CHOUDHURY:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that several West European manufacturers of lea ther goods have shown interest in collaborating with Indian parties, m producing leatherware which they can buy;
- (b) if so, what decisions, if any, have so far been taken in the matter; and
  - t[] English translation.

(c) whether Government have taken a final decision regarding the setting up of Leather Export Corporation and if so, the name of its Chairman, and what will be the functions of this Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir. A few West European Manufacturers of Leather goods have shown interest in collaborating with Indian Parties in producing Leatherware which they can buy.

- (b) These proposals are yet in the initial stage and various Ministries and public sector trading organisations will have to be consulted before any decision is arrived at in the matter.
  - (c) Not yet, Sir.

#### C.B.I. Enquiry into 'Chrimar' Affair

838. SHRI SHYAMLAL GUPTA: Will the Minister of FINANCE be pleased to state:

- (a) whether C.B.I, has completed enquiry into bank deal with a'tea exporter known as 'Chrimar' affair;
  - (b) if so, the findings thereof; and
- (c) if the answer to part (a) above be in the negative, by when it is likely to be finalised?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) to (c) On the complaint received from Dena Bank, a case is being registered by Central Bureau of Investigation for investigation against the Branch Manager, Brabourne Road (Calcutta) branch of Dena Bank and the Proprietor of M/s. Tea Agents, Calcutta in connection with certain facilities granted to M/s. Tea Agents by Dena Bank.